

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-104/2001/8876/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Shabnom Choudhury.  
District & Sessions Judge,  
Bajali, Pathsala.

Dated Guwahati, the 21<sup>st</sup> September, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ/BJA/2022/1262 dtd. 19.10.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 26.10.2022 along with station leave permission, from the evening of 21.10.2022 till the morning of 28.10.2022**, has been granted. The C.J.M. cum Civil Judge & Asstt. Sessions Judge, Bajali, Pathsala and in her absence the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-104/2001/8877/A, dated** , 21-10-2022

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

RSC